

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1364**  
ANSWERED ON 30/07/2026

**VISA RESTRICTIONS ON FORMER INDIAN EMPLOYEES OF IRANIAN HOSPITAL**

1364 SHRI JOSE K. MANI

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether Government has taken note of visa restrictions imposed on former Indian employees of the Iranian Hospital, Dubai, including a large number of healthcare professionals from Kerala;
- (b) if so, the number of affected Indian nationals, State-wise and the steps taken by the Indian Embassy in the UAE to address the issue;
- (c) whether Government has taken up the matter with the UAE authorities for review of the visa restrictions and issuance or renewal of visas and if so, the details and outcome thereof; and
- (d) the measures taken to provide consular assistance and support to the affected Indian nationals and their families?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI KIRTI VARDHAN SINGH)

(a to d) Government attaches high importance to the welfare and well-being of the Indian nationals living abroad. It is aware of the issues faced by over 130 Indian nationals who were working in an Iranian Hospital in Dubai due to the decision taken by the local government to close the facility. The Indian Mission and Post in the UAE have remained engaged with the affected Indian nationals and extended all possible assistance. The matter has also been raised with the local authorities through diplomatic channels. However, it is to be noted that decision in matters related to visa falls within the sovereign jurisdiction of any country.

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